taries who belong to various other services. Then about Additional Secretaries, it is a long list, and if the hon. Member wants, I will lay the statement on the Table of the House.

MR CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

SPEECHES OF SHBIKH ABDULLAH

- *66. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the attention of the Central Government has been drawn to various speeches made by Sheikh Abdullah during the month of April, 1968 in the Kashmir Valley regarding self-determination for Kashmir and anti-India propaganda for achieving this purpose;
- (b) if so, whether a detailed report in this matter has been called for from the State Government; and
- (c) whether the Central Government have asked the Sheikh to refrain from making such anti-Indian speeches?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir.

- (b) The State Government have kept us informed.
- (c) The Central Government's disapproval has been expressed by me in Parliament.

NATIONAL HIGHWAYS IN ANDHRA PRADESH

- *69. SHRI Y. ADINARAYANA REDDY: Will the Minister of TRANS-PORT AND SHIPPING be pleased to state:
- (a) what amount was asked for by the Government of Andhra Pradesh for the capital works of the National Highways for the year 1967-68 and 316 RS-2.

how much amount was sanctioned by the Government of India for that year; and

(b) what amount was asked for by the Government of Andhra Pradesh for the maintenance of the National Highways for the year 1967-68 and how much amount has been sanctioned for that year?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) An amount of Rs. 65.12 lakhs was asked for and it was sanctioned.

- (b) An amount of Rs. 75 lakhs was asked for and an amount of Rs. 64 lakhs could be sanctioned.
- *72. [Transferred to the 9th May, 1968.]

PENAL OFFENCE FOR BURNING OF NATIONAL FLAG

- *73. SARDAR NARINDAR SINGH BRAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is any proposal under Government's consideration to make burning of national flag or insulting it in any other way a penal offence; and
- (b) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) A proposal for introducing legislation to penalise acts of public disrespect to the national flag, the national anthem, and the Constitution, is being examined.

PUBLICATION OF CIVIL LIST

*74. SHRI G. R. PATIL: SHRI A. G. KULKARNI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that publication of Civil List of Central Government Officers which was so far